

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 1234 of 2019

IN THE MATTER OF:

**Fort Gloster Industries Ltd. (Cable Works)
Sramik Karamchari Union (INTUC) & Ors. ...Appellants**

Versus

**Resolution Professional,
Fort Gloster Industries Ltd. & Ors. ...Respondents**

Present:

**For Appellant : Mr. Ramji Srinivasan, Senior Advocate with
Mr. Kunal Chatterji, Mr. Jishnu Chowdhury,
Advocates**

For Respondents: Mr. P. K. Jhunjunwala, Advocate for R-1

**Mr. Anuj Singh and Mr. Anand Varma, Advocates for
RP and Mr. Bijay Murmuria, RP**

**Mr. S. N. Mookherjee, Senior Advocate with
Mr. Shaunak Mitra and Mr. Anil Agarwalla,
Advocates for R-2**

**Mr. Dinkar Singh, Ms. Priyanka Narang, Advocates
for 'CoC'**

Mr. T.R.B. Sivakumar, Advocate for R-4

WITH

Company Appeal (AT) (Insolvency) No. 1272 of 2019

IN THE MATTER OF:

West Coast Paper Mills Ltd. ...Appellant

Versus

**Bijay Murmuria, Resolution Professional,
Fort Gloster Industries Ltd. & Ors. ...Respondents**

Present:

**For Appellant : Mr. Jayant Mehta, Mr. Arjun Asthana and Ms.
Sreenita Gosh, Advocates**

**For Respondents: Mr. Anuj Singh and Mr. Anand Varma, Advocates for
RP and Mr. Bijay Murmuria, RP**

**Mr. S. N. Mookherjee, Senior Advocate with
Mr. P.K. Jhunjhunwala, Mr. Shaunak Mitra,
Advocates for R-3
Mr. Dinkar Singh, Ms. Priyanka Narang, Advocates
for 'CoC'
Mr. T.R.B. Sivakumar, Advocate for R-4**

WITH

Company Appeal (AT) (Insolvency) No. 1338 of 2019

IN THE MATTER OF:

Gloster Ltd.

...Appellant

Versus

**The Resolution Professional,
Fort Gloster Industries Ltd. & Anr.**

...Respondents

Present:

For Appellant :

**Mr. S. N. Mookherjee, Senior Advocate with
Mr. P.K. Jhunjhunwala, Mr. Shaunak Mitra, Ms.
Neha Sharma and Mr. Anil Agarwalla, Advocates**

For Respondents:

**Mr. Anuj Singh and Mr. Anand Varma, Advocates
and Mr. Bijay Murmuria, RP**

**Mr. Dinkar Singh, Ms. Priyanka Narang, Advocates
for 'CoC'**

**Mr. T.R.B. Sivakumar, Advocate for Intervenor
Mr. Dharendra Nath Sharma, Advocate**

WITH

Company Appeal (AT) (Insolvency) No. 1343 of 2019

IN THE MATTER OF:

Gloster Cables Ltd.

...Appellant

Versus

Fort Gloster Industries Ltd. & Ors.

...Respondents

Present:

For Appellant :

Mr. Abhinav Vasisht, Senior Advocate with

**Mr. Siddharth Dutta and Ms. Varsha Banerjee,
Advocates**

**For Respondents: Mr. Anuj Singh and Mr. Anand Varma, Advocates
and Mr. Bijay Murmuria, RP**

**S. N. Mookherjee, Senior Advocate with
Mr. P.K. Jhunhunwala, Mr. Shaunak Mitra, Ms.
Neha Sharma and Mr. Anil Agarwalla, Advocates for
R-2
Mr. Dinkar Singh, Ms. Priyanka Narang, Advocates
for 'CoC'**

WITH

Company Appeal (AT) (Insolvency) No. 714 of 2020

IN THE MATTER OF:

**Fort Gloster Industries Ltd., (Cable Works)
Sramik Karmachari Union (INTUC)**

...Appellant

Versus

Gloster Ltd. & Ors.

...Respondents

Present:

For Appellant :

**Mr. Ramji Srinivasan, Senior Advocate with
Mr. Jishnu Chowdhury and Mr. Kunal Chatterjee
Advocates**

For Respondents :

**Mr. S. N. Mookherjee, Senior Advocate with
Mr. P.K. Jhunhunwala, Mr. Shaunak Mitra and
Mr. Anil Agarwalla, Advocates for R-1**

**Mr. Anuj Singh and Mr. Anand Varma, Advocates for
R-2 and Mr. Bijay Murmuria, RP
Mr. Dinkar Singh, Ms. Priyanka Narang, Advocates
for 'CoC'**

O R D E R

(Through Virtual Mode)

06.11.2020 Mr. Sukesh Ghosh, Advocate wants to file an intervention application on behalf of Mr. Pinaki Ranjan Ghosh & Ors. who were the workmen but are stated to be not represented by the Appellant. He may file an intervention

application with short written submissions with copies thereof to be provided to the learned counsel for the Appellant, Respondents and the Resolution Professional within three days.

Heard Mr. Ramji Srinivasan, learned Senior Counsel representing the Appellant in '*Company Appeal (AT) (Insolvency) No. 1234 of 2019*' and one of the Respondent in '*Company Appeal (AT) (Insolvency) No. 1338 of 2019*' in part. Hearing remained inconclusive.

In '*Company Appeal (AT) (Insolvency) No. 1338 of 2019*' Hooghli Infrastructure Pvt. Ltd. (Unsuccessful Resolution Applicant) has filed written submissions as Intervenor. The same is taken on record.

List all the appeals 'for further hearing' on **4th December, 2020** at 2.00 p.m.

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[Justice Jarat Kumar Jain]
Member (Judicial)**

**[Dr. Ashok Kumar Mishra]
Member (Technical)**

/ns/gc/